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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ROHAN RAJASEKHARAN
Rajagopal & Rajivathan
Advocates

Counsel for
R2 and R3

Roh. I

2. T.V.P. Sai Vihari
M. C. I. Vishnu

Counsel for
Petitioner

T.V.P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R2 & R3 present. Counsel for petitioner stated that the matter is likely to be settled between the parties. Counsel for respondents stated that no proposal has been initiated by the petitioners. Counsel for petitioner is directed to put forth a proposal and furnish a copy of the same to the other side in advance to enable them to reply on the same. Put up on **16.03.2017 at 10.30**

A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)